LOK SABHA **UNSTARRED QUESTION NO. 1581** TO BE ANSWERED ON 15th DECEMBER, 2022

Demand of Kerosene

1581. Shri Rajmohan Unnithan: पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Union Government is aware of the demand raised by the State Government of Kerala to enhance the allocation of non-subsidised kerosene to 108960 Kilolitre (KL) and subsidised kerosene to 111312 KL for the financial year 2022-23;
- if so, the details thereof and the action taken by the Union Government so far; and (b)
- (c) if not, the reasons therefor?

A N S W E R पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

- (a) Yes Sir.
- (b) and (c) Government of India makes allocation of Public Distribution System (PDS) Kerosene to States/UTs including Kerala on quarterly basis for cooking and lighting purpose. PDS Kerosene allocation to States/UTs have been rationalized since 2010- 11 taking into account, factors such as increase in domestic LPG/PNG connections, electricity coverage, non-lifting of PDS Kerosene quota by the concerned States/UTs etc. Annual allocation of Non-Subsidised PDS Kerosene is done by Petroleum Planning & Analysis Cell (PPAC) in the beginning of each financial year. States/UTs may seek further additional allocation after exhausting available quota.

Considering the request of Government of Kerala, in addition to already allocated quota of 2160 KL, additional allocation of Non Subsidized PDS Kerosene has been done making an overall allocation of 7160 KL non subsidized PDS SKO for year 2022-23. Also, allocation of 11664 KL Subsidized PDS kerosene till 3rd quarter of 2022-23 has been made to the state of Kerala.
